Advance List Sr. No. 1

## HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR (Through Virtual Mode)

CONC No. 91/2017

Bajaj Allianz General Insurance Co.

.... Applicant (s)

Through:- Mr. Imtiyaz Ahmad, Advocate

V/s

Ghulam Hussain Dar and others

..... Non-applicant(s)

Through:-

Coram: HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

## **ORDER**

Applicant-Insurance Company seeks condonation of 56 days' delay' in filing the appeal against the impugned award dated 08.11.2016 passed by Motor accident Claims Tribunal, Srinagar.

For the reasons stated in the application coupled with submissions made at the Bar, sufficient cause for condoning the delay of 56 days' in filing the appeal is made out. Accordingly, this application is allowed and delay of 56 days is condoned.

Application is disposed of.

Registry to diarize the appeal and list the same on 28.08.2020.

(Sindhu Sharma) Judge

**SRINAGAR** 23.06.2020

SUNIL-II